

(b) under what analogy the special allowance is denied to them;

(c) the present expenditure per year on account of granting Andaman Special Allowance; and

(d) what will be the financial requirement per annum if all these employees are granted Andaman Special Allowance?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) 11,344 Government employees are not getting Andaman Special Allowance.

(b) These Government servants are not entitled to Andaman Special Allowance since they are posted in their area of recruitment or at the place of their permanent residence.

(c) The present expenditure per year on grant of Andaman Special Allowance to the employees in Andaman and Nicobar Islands is Rs. 41,33,325.

(d) Financial requirement per annum if all employees are granted Andaman Special Allowance will be approximately Rs. 1,10,00,000 including present expenditure of Rs. 41,33,325 a year.

Small Scale Industrial Units at Agra

382. **SHRI SAMBHU NATH CHATURVEDI:** Will the Minister of INDUSTRY be pleased to state:

(a) the number of small scale industrial units at Agra classified according to their products;

(b) the number of those working below capacity;

(c) the number that have closed down during the last two years;

(d) the reasons for their closure financial constraints, non-availability of material etc.; and

(e) measures taken to remedy these shortcomings?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA):

(a) (a) Engineering/Agriculture/Foundry	670
(b) Shoes	270
(c) Food	60
(d) Chemicals/Glass	16
(e) Electrical	22
(f) Rubber	17
(g) Wooden	15
(h) Misc.	283
(b)	17
(c)	310
(d) (i) Lack of demand.	
(ii) Power shortage.	
(iii) Shortage of working capital.	
(iv) Dispute among partners	
(v) Heavy excise duty on certain items.	
(e) (i) Diversification of Products.	
(ii) Marketing arrangements are made by various corporations for selective products	
(iii) Banks are persuaded to provide working capital loan.	

मोसा बंदियों को मुआवजा दिया जाना

383. श्री रामेश्वर पाटीदार : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार का विचार उन मीसा बंदियों को मुआवजा देने का है जिनके परिवार के सदस्यों की तब मृत्यु हो गई थी जब वे आपात स्थिति के दौरान जलों में बंद थे ; और

(ख) यदि हाँ, तो कितना मुआवजा दिया जायेगा तथा वह कब तक दिया जाने की संभावना है ?